

1	2	3	4	5	6	7
Staff Welfare	16.74	1.0	11.32	1.1		
Staff Quarters	44.29	2.6	37.86	3.6		
Users Amenities	14.63	0.9	14.71	1.4	13.34	3.1
Other specified works	27.42	1.6	30.39	2.9		
Inventories	75.71	4.5	17.72	1.7		
Investment in Road Services	7.65	0.5	5.34	0.5		
M.T.P.
Other structural engineering works including ICF, CLW GBP, Collieries, Pors & Staff quarters					68.15	16.1
Miscellaneous items					—1.17*	0.5
	1685.83		1043.69		423.73	

*Due to decrease in stores balances and credit taken for released materials and other recoveries.

Bringing back Shivaji's sword

567. SWAMI INDERVESH:

SHRI RAJESH KUMAR SINGH:

SHRI M. RAM GOPAL REDDY:

SHRI RAM VILAS PASWAN:

SHRIMATI PRAMILA DAN-DAVATE:

Will the Minister of EXTERNAL AFFAIRS be pleased to state whether any steps have been taken or proposed to be taken by the Government of India to bring back to India the sword "Bhawani" of Shivaji which is at present in U.K.?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI SHIV SHANKAR): Yes, Sir. The High Commission of India in the UK is in touch with the British authorities to make efforts to secure the return of the sword associated with Shivaji.

Permission to exempt vitamin 'A' from vanaspati

568. SHRI P. K. KODIYAN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that there was Gazette Notification calling objections to the Amendment of the Prevention of Food Adulteration Rules, 1955 about proposal to exempt vanaspati manufacturers from adding vitamin 'A' to vanaspati; and

(b) if so, the details of the objections received and Government's decision thereon?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI NIHAR RANJAN LASKAR): (a) Yes.

(b) The objections/suggestions received from the public are under scrutiny and the Government's decision will be taken after the scrutiny is complete.